

F. No. J-11017/56/2024-JUDICIAL
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)


Shashtri Bhawan, New Delhi
Dated the 18th September, 2024

ORDER

With reference to this Department's Orders dated 09.03.2019 and 14.03.2022 with No. J-11017/4/2019-Judicial read with Order No. J-11017/13/2023 dated 04.05.2023 regarding panel of counsel for High Court of Madhya Pradesh, Indore Bench, the Central Administrative Tribunal (Circuit Bench) at Indore and District & Subordinate Courts at Indore (all in the state of Madhya Pradesh), the President is pleased to **extend** the terms of all the panel counsel whose names are figuring under List 'B', 'C' & 'D' in the aforesaid order dated 09.03.2019, for a further period of one year with effect from 09.03.2024 or until further orders, whichever is earlier.

2. The terms & conditions of the engagement of aforesaid panel counsel will be governed by this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 (in respect of panel counsel mentioned under List 'B' & 'C') and OM No. 27(11)/99-Judl. dated 24.09.1999 (in respect of panel counsel mentioned under list 'D') both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs & LA (PS)
3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
4. Shri Himanshu Joshi, Deputy SGI for High Court of Madhya Pradesh, Indore Bench.
5. The Registrar, High Court of Madhya Pradesh, Indore Bench at Indore, Madhya Pradesh.
6. The Registrar, Central Administrative Tribunal (Circuit Bench) at Indore.
7. Cash (LA) Section for the payment of retainership fee to Ms. Seema Sharma, Sr. CGSC and Shri Dinesh Maheshwari, SGC with effect from 09.03.2024.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Office copies.



(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in

F. No. J-11017/13/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

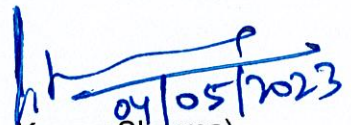
Shastri Bhawan, New Delhi,
Dated the 4th May, 2023

ORDER

With reference to this Department's Orders bearing F. No. J-11017/4/2019-Judicial dated 09.03.2019 and 14.03.2022 regarding panel of counsel for High Court of Madhya Pradesh, Indore Bench, the Central Administrative Tribunal (Circuit Bench) at Indore and District & Subordinate Courts at Indore (all in the state of Madhya Pradesh), the President is pleased to **extend** the terms of all the panel counsel whose names are figuring under List 'B', 'C' & 'D' in the aforesaid order dated 09.03.2019, for a further period of one year with effect from 09.03.2023 or until further orders, whichever is earlier.


2. The terms & conditions of the engagement of aforesaid panel counsel will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 (in respect of panel counsel mentioned under List 'B' & 'C') and OM No. 27(11)/99-Judl. dated 24.09.1999 (in respect of panel counsel mentioned under list 'D') both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy to:-

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS&LA (SA) / PSO to JS&LA (PS)
3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
4. Shri Himanshu Joshi, Deputy SGI for High Court of Madhya Pradesh, Indore Bench.
5. The Registrar, High Court of Madhya Pradesh, Indore Bench at Indore, Madhya Pradesh.
6. The Registrar, Central Administrative Tribunal (Circuit Bench) at Indore.
7. Cash (LA) Section for the payment of retainership fee to Ms. Seema Sharma, Sr. CGSC and Shri Dinesh Maheshwari, SGC with effect from 09.03.2023.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.


(Lakka Muneswara Rao)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in

F. No. J-11017/4/2019-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 14th March, 2022

ORDER

With reference to this Department's earlier Order No. J-11017/4/2019-Judicial dated 09.03.2019 regarding engagement of Advocates as Assistant Solicitors General of India for High Court of Madhya Pradesh, Indore Bench and as panel counsel for conducting Central Government litigation before the High Court of Madhya Pradesh, Indore Bench, the Central Administrative Tribunal (Circuit Bench) at Indore and District & Subordinate Courts at Indore (all in the state of Madhya Pradesh), the President is pleased to **extend** the terms of Ld. Assistant Solicitor General of India and Litigation In-charge, Shri Himanshu Joshi (under List 'A') and all the panel counsel (under List 'B', 'C' & 'D') for the said courts/tribunal mentioned in the aforesaid order dated 09.03.2019, **for a further period of one year or until further orders, whichever is earlier.**


2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Joint Secretary & Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
3. Shri Himanshu Joshi, Asst. SGI for High Court of Madhya Pradesh, Indore Bench.
4. The Registrar, High Court of Madhya Pradesh, Indore Bench at Indore, Madhya Pradesh.
5. The Registrar, Central Administrative Tribunal (Circuit Bench) at Indore.
6. Cash (LA) Section for the payment of retainership fee to Ld. Asst. SGI, Shri Himanshu Joshi, Ms. Seema Sharma, Sr. CGSC and Shri Dinesh Maheshwari, SGC with effect from 09.03.2022.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.


(L. C. Dabaria)
Assistant Legal Adviser (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in

F. No. J-11017/4/2019-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 9th March, 2019

ORDER

In **partial supersession** of this Department's earlier Order No. 36(14)/2015-Judl. dated 08.04.2015 in respect of the panel of counsel for the High Court of Madhya Pradesh, Bench at **Indore** and the Central Administrative Tribunal, Circuit Bench at **Indore**; the President is pleased to **engage** following Advocates for conducting Central Government litigation before various courts / tribunal at **Indore** (Madhya Pradesh), as mentioned in the List 'A', List 'B', List 'C' and List 'D' below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier; the President is also pleased to **discontinue the term of Shri Deepak Rawal**, Assistant Solicitor General of India for the High Court of Madhya Pradesh, Bench at Indore with immediate effect; the President is further pleased to **continue the term** of the panel of counsel for the High Court of Madhya Pradesh at Jabalpur and its Bench at Gwalior and for the Central Administrative Tribunal, Jabalpur Bench & its Circuit Bench at Gwalior as per aforesaid order dated **08.04.2015**, until further orders in this regard:

List 'A'

HIGH COURT OF MADHYA PRADESH, BENCH AT INDORE

Assistant Solicitor General of India

Sl. No.	Name of Advocate	Contact details	Enrollment No.
1.	Milind Ramesh Phadke (Litigation Incharge)	180-DH, Scheme No. 74C, Vijaynagar, Behind Apollo Hospital, Indore Mob: 9826088614 Tel: 0731-2571833	MP/357/1997
2.	Himanshu Joshi	88, Veer Sawarkar Market, Indore- 452001, Madhya Pradesh Mob: 9826039816 Tel: 0731-2535112 Email: joshihimanshu@gmail.com	MP/2411/2003

List 'B'

HIGH COURT OF MADHYA PRADESH, BENCH AT INDORE

Sl. No.	Name of Advocate	Contact details	Enrollment No.
Senior Panel Counsel			
1.	Ashok Shankar Kutumbale	47/2, Juna Tukoganj, Hamilton Road, Indore, MP Mob: 9926300102 Tel: 0731-2543389, 2530450	MP/478/1970
2.	Veer Kumar Jain	1/1, Parsi Mohalla, Indore Tel: 0731-2511447, 2701447, 2701821	MP/430/1979



Central Government Counsel

3.	Sameer Athawale	402, 'President Tower', Behind Hotel President, R. N.T. Marg, Indore, MP Mob: 9826271800 Tel: 0731-2521564, 2559311	MP/2313/1999
4.	Manoj Manav	506-D, Green Valley Apartment, Kanadiya Road, Near Bengali Square, Indore, MP Mob: 9425072070 Email: ad.manojmanav@gmail.com	MP/4665/2000
5.	Manish Sankhala	H. No. 532, Sch 78, Part-I, Phase-II, Niranjapur, Dewas Naka, Indore, MP Mob: 9827383923, 9406666875	MP/3297/1998
6.	Kushal Goyal	3, Adarsh Meghdoot Nagar, Indore, MP Mob: 8120100012 Email: kushalgoyal814@gmail.com	MP/1253/2014
7.	Ms. Ishita Agrawal	370, Saket Nagar, Indore, MP-452018 Mob: 8085588878 Email: advo_ishita@yahoo.in	MP/1236/2014
8.	Ms. Bhagyashree Sugandhi	310, Horizon, 11/5, South Tukoganj, Indore, MP Mob:9165602071, 9993592071	MP/3527/2006
9.	Ravinder Singh Parmar	26-B, Sector-D, Baktawarram, Indore, MP Mob: 9425477370, 9826587497 Email: adv.rsparmar@gmail.com	MP/2137/2000
10.	Vijay Kumar Nagpal	Flat No. 102, Shruti Apartment, 1876-D, Sudama Nagar, Indore, MP Mob: 9926026001 Email: vijaynagpaladv@gmail.com	MP/3115/2008
11.	Mrs. Rashmi Pandit	38, Adarsh Nagar, Manik Bagh Road, Indore, MP Mob: 9300417278 Tel: 0731-2440632	MP/229/1987
12.	Sudhanshu V. Vyas	39, Shani Gali, Juni Indore, Indore, MP-452004 Mob: 9827309509 Tel: 0731-2361528, 2540924-25 Email: advsudhanshuvyas@yahoo.co.in	MP/1466/2001
13.	Mahesh K. Sharma	H.A.-4, Takshashila Colony, A. B. Road, Rajendra Nagar, Indore, MP Mob: 9826186609 Email: Mahesh.ad11@yahoo.co.in	MP/2040/2000
14.	Aniket Abhay Naik	#306, Third Floor, City Centre, Opposite High Court, 570, M. G. Road, Indore-452001 Mob: 9425339294 Email: naik_aniket@yahoo.co.in	MP/1187/2004
15.	Rajwardhan Gawde	Chamber No. 1, Bar Council Building, High Court Campus, Indore, MP Mob: 9617050000 Email: rajwardhang@outlook.com	MP/1571/2016
16.	Ashutosh Sharma	C/40, Suvidhi Nagar, Near Chota Bangarda, Indore, MP Mob: 9770426072, 9111119294 Email: ashutosh.sharma1883@gmail.com	MP/1625/2015
17.	Vikram Dubey	A-5, Keshav Park Colony, Village Umaria, MHOW, Distt. Indore, MP Mob: 9826165683, 942480982 Email: ad.vikramdubey@gmail.com	MP/2754/2003

List 'C'

CENTRAL ADMINISTRATIVE TRIBUNAL, CIRCUIT BENCH AT INDORE

Sl. No.	Name of Advocate	Contact details	Enrollment No.
Senior Central Government Standing Counsel (Litigation In-charge)			
1.	Ms. Seema Sharma	Flat No. 305, Sarju Apartment, 13/1, Race Course Road, Indore, MP Mob: 9826021324	MP/2001/1994
Additional Central Government Standing Counsel			
2.	Kshitij Vyas	Sarv Suvidha Nagar Ext. Near Bengali Square, Indore, MP Mob: 9425186886 Email: kshitijvyas.kv@gmail.com	MP/2736/2000
3.	Dinesh K. Chouhan	M-5,6 Indore Trade Central Centre, 3/2 South Tukoganj, Madhumilan Square, Indore, MP Mob: 9617688997 Email: dinesh1785chouhan@gmail.com	MP/1639/2011
4.	Sanjay Karanjawala	403, Sanskrati Apartments, 63-B, Snehataganj, Indore-3, MP Mob: 8435903553, 9826053170 Tel: 0731-2534683 Email: sanjaykaranjawala@gmail.com	MP/1888/1992
5.	Chandrashekhar Ujjainiya	63, Shankar Bagh, Near Marimata Square, Indore, MP Mob: 9826033961 Email: c.ujjainia@gmail.com	MP/470/1994
6.	Akash Vijayvargiya	61 B, Narayan Bag, Indore Mob: 8435755555, 9425128192 Email: akashvijay29@gmail.com	MP/1273/2013
7.	Valmik Sakargayen	302, Jagdish Regency, New Rani Bagh, Indore, MP Mob: 8839948241, 9630553727 Email: valmik.sakargayen@yahoo.in	MP/3093/2010
8.	Akash Sharma	3/3, Sanwariya Dham, Hukumchand Colony, 420, Papad Wali Gali, Indore Mob: 9425060606 Email: aki.shrma2803@gmail.com	MP/1176/2016


List 'D'

DISTRICT & SUBORDINATE COURTS, INDORE (MADHYA PRADESH)

Sl. No.	Name of Advocate	Contact details	Enrollment No.
Standing Government Counsel			
1.	Dinesh Maheshwari	"Mangalm", 31, Main Street, Mhow, Dist. Indore, MP Mob: 9826146599 Tel: 07324-273306, 272306 Email: divakar.maheshwari@gmail.com	MP/571/1983
Additional Standing Government Counsel			
2.	Bahadur Singh Rajput	92-B, Nagin Nagar, Near Oasis School, Indore, MP Mob: 9827015760, 8827015760	MP/1660/2005
3.	Harish Singh Rathore	Flat No. 401, Shalini Apartments, 2/3 Snehlata Ganj, Indore, MP Mob: 9826280045	MP/1308/1992
4.	Rajendra Singh Chouhan	H-10/28, EWS Rishi Nagar, Ujjain, MP	MP/261/1994
5.	Suhas Pundlik	District & Session Courts, Indore, MP	MP/2256/2014
6.	Rajesh Farkya	732-733, Sudama Nagar, Behind Narendra Tiwari Marg, Indore, MP-452009 Mob: 9827048182 Tel: 0731-2484507	MP/1314/1994
7.	Santosh Singh Thakur	310, Village Tillor Khurd, Tahsil & Dist. Indore, S-88, Yashwant Plaza, In front of Railway Station, Indore, MP Mob: 8964040404	MP/1515/2005
8.	Vikas Barche	Narmada Nagar, Bistan Road, Khargone, MP-451001 Mob: 9926953331, 7999947080 Email: vikasbarche@gmail.com	MP/3631/2004
9.	Bhagawatilal Sharma	24, Shankheshwar Parshwanath Nagar, Abhinandan Colony, Mandsaur, Pin-458002 Mob: 9827577455, 9039563617	MP/385/2001

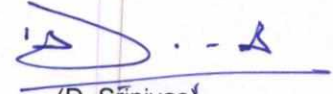
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 (in respect of Advocates mentioned in List 'A', List 'B' & List 'C') and No. 27(11)/99-Judl. dated 24.09.1999 (in respect of Advocates mentioned in List 'D') both read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Jinendra Kumar Jain, Asstt. SGI, High Court of Madhya Pradesh at Jabalpur.
3. Shri Vivek Khedkar, Asstt. SGI, High Court of Madhya Pradesh, Bench at Gwalior.
4. Cash (LA) Section for the payment of retainership fee to the Asst. SGIs, Sr. CGSC and SGC mentioned in List 'A', List 'C' and List 'D' above with effect from the date of this order and to stop the retainership fee to Shri Deepak Rawal, Advocate w.e.f. the date of this order.
5. Shri Deepak Rawal, Advocate with request to immediately hand over all the case files pertaining to Central Govt. litigation to the New Asst. SGI at Indore (Litigation Incharge) i.e. Shri Milind Ramesh Phadke.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in